NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 79(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 02.00 P.M.

NAME OF THE COMPANY: M/s. Sh. Rishu Monga V/s. M/s. Big Brands Research Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION 1. M. MUTHUL TALWAR R. ALV Petitionea 2. MR. AMAN BYACA Adu 3. MR. NEFERN STARMA Ach. 5. Mr. Bijender single Adv.

ORDER

Re-notify the matter on 31.08.2016 at 10.30 a.m.

(Ina Malhotra) Member Judicial

SdL

(R. Varadharajan) Member Judicial